

**Customs, Service Tax & Anti Dumping Branch  
WEEKLY DISPATCH STATEMENT  
FROM 28-11-2022 TO 02-12-2022**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<b><u>FINAL ORDER NO.</u></b>		
<u>1</u>	ST/51297/2017	F.O/51106/2022	25-11-2022	30-11-2022
<u>2</u>	ST/53174/2016	F.O/51115/2022	01-12-2022	01-12-2022
		<b><u>MISC ORDER NO.</u></b>		
<u>1</u>	C/51967/2022	M.O/50610/2022	30-11-2022	30-11-2022
<u>2</u>	C/57053/2013	M.O/50611/2022	24-11-2022	30-11-2022
<u>3</u>	ST/1652/2011	M.O/50612/2022	24-11-2022	30-11-2022
<u>4</u>	C/50998/2021	M.O/50613/2022	24-11-2022	30-11-2022
<u>5</u>	ST/52240/2019	M.O/50614/2022	24-11-2022	30-11-2022
<u>6</u>	ST/52747/2016	M.O/50616/2022	30-11-2022	01-12-2022
<u>7</u>	AD/51620/2022	M.O/50617/2022	30-11-2022	01-12-2022
<u>8</u>	AD/52241/2022	M.O/50620/2022	30-11-2022	01-12-2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.



**DEPUTY REGISTRAR**